

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO.95/2003
IN
O.A. No.2058/2002

New Delhi, this the 3rd day of March, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri A.P. Nagrath, Member (A)

Murari Lal
Assistant Surveyor of Works (E),
Civil construction Wing,
All India Radio, Soochana Bhawan,
New Delhi.

....Petitioner

(By Advocate : Shri Asish Nischal)

Versus

1. Shri Pawan Chopra,
Secretary,
Ministry of Informationn and Broadcasting,
Shastri Bhawan,
New Delhi.
2. Shri K.S. Sarma
Director General,
All India Radio,
Akashwani Bhawan,
New Delhi.

....Respondents

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J) :

Heard Shri Asish Nischal, learned counsel for
the petitioner.

2. Having regard to the nature of the orders
dated 7.8.2002 in OA No.2058/2002 which had been
issued, even without issuing notices to the
respondents at the admission stage and the orders
dated 13.11.2002 passed in MA No.1919/2002, together
with the fact that this Contempt Petition itself has
been filed on the very next date, i.e., 25.2.2003, we
consider it appropriate to dispose of this Contempt
Petition. At this stage, Contempt Petition is disposed

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(2)

(3)

of with a direction to the petitioner to submit a representation in the first instance to the respondents, which may be disposed of by them as expeditiously as possible and in any event within four weeks from the date of receipt of a representation from the petitioner.

APN
(A.P. Nagrath)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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